

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

RAJYA SABHA

**STARRED QUESTION NO.116
TO BE ANSWERED ON 01.08.2024**

SHORTFALLS IN BUDGETARY ALLOCATION FOR THE MINISTRY

116. SHRI NIRANJAN BISHI

Will the Minister of CULTURE be pleased to state:

- a) whether Government is aware of the shortfalls in budgetary allocation against the demands made by the Ministry;
- b) whether Government is aware that funds for preserving art and culture can also be raised through private organizations under the Corporate Social Responsibility (CSR) initiative, which is a prominent way of raising funds in foreign countries; and
- c) if so, the action taken in this regard, if not, the reasons therefore?

ANSWER

**MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) to (c): A Statement is laid on the table of the House

STATEMENT REFERRED IN REPLY TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 116 FOR REPLY ON 01.08.2024

- (a) Ministry of Culture has been allocated Rs. 3260.93 cr in the current FY. During FY 2022-23 and FY 2023-24 Ministry was allocated an additional fund of Rs. 354.02 cr and Rs. 60.35 cr respectively at the RE stage to meet the demands.
- (b) & (c) Yes, Sir. Government has set up National Culture Fund (NCF) as a Trust on 28th November, 1996 under the Charitable Endowment Act, 1890 with a view to mobilize extra resources through Public Private Partnerships (PPP) towards promoting, protecting and preserving India's cultural heritage. Further, the Archaeological Survey of India under Ministry of Culture has also launched a "Adopt A Heritage Program 2.0" program in September, 2023 to create a framework for engaging with the private/public sector companies and NGOs/Trusts to develop/ provide amenities at monuments protected under the AMASR Act, 1958 through their corporate social responsibility (CSR) funds. Under the Adopt a Heritage Programme 2.0, 19 MoUs have been signed so far covering a total of 66 monuments.